

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 95 of 2023 (SZ)**

**IN THE MATTER OF:**

P. Kannappan,

Kancheepuram and Anr

...Applicant(s)

-Vs-

The Tamil Nadu Coastal Zone Management Authority,

Chennai and Others

...Respondent(s)

**REPORT FILED BY THE 1<sup>ST</sup> RESPONDENT-**  
**TAMIL NADU COASTAL ZONE MANAGEMENT AUTHORITY.**

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone

**Date: 31.07.2025**

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)  
AT CHENNAI**

**Original Application No. 95 of 2023**

**1. Kannappan,**

Son of Theepanjan,  
Tsunami Quarters,  
Thazhuthali Kuppam, Cheyyur,  
Kancheepuram.

Ph: 9566254546 Email: yogeshwaranadv@gmail.com

**2. D. Moorthy,**

Son of Duraikannan,  
Tsunami Quarters,  
Thazhuthali Kuppam, Cheyyur,  
Kancheepuram.

Ph: 9566254546 Email: yogeshwaranadv@gmail.com .....Applicants

**Versus**

**1. The Tamil Nadu Coastal Zone Management Authority,**

Rep by its Member Secretary,

No.1, Jeenis Road, Panagal Building,

Ground Floor, Saidapet, Chennai – 600 015

Email: tndoe@tn.nic.in, Phone: 044-24336594

& ORS

.....Respondents

**ACTION TAKEN REPORT FILED BY THE 1<sup>ST</sup> RESPONDENT**

I, A.R. Rahul Nadh., I.A.S., S/o Regunadh A.K, aged about 37 years and having office at 9<sup>th</sup> floor, Metros, Anna Salai, Chennai – 600 035 solemnly affirm and sincerely state as follows,

  
MEMBER SECRETARY,  
TAMIL NADU STATE COASTAL ZONE  
MANAGEMENT AUTHORITY,  
CHENNAI - 600 015.

1. I respectfully submit that I am the Director, Department of Environment and Climate Change, Government of Tamil Nadu, and also the Member Secretary, Tamil Nadu State Coastal Zone Management Authority (TNSCZMA) and as such am well acquainted with the facts and circumstances of the case from the records available in this office. I am filing this Action Taken Report on behalf of the 1<sup>st</sup> respondent.
2. I respectfully submit that, in compliance with the directions of this Hon'ble Tribunal, the Director, Department of Environment & Climate Change (DoE&CC) / Member Secretary, TNSCZMA constituted a Sub-Committee to investigate and inspect the violations within the Coastal Regulation Zone (CRZ) in the Paramankeni Village, Cheyyur Taluk, Chengalpattu District.
3. It is respectfully submitted that on 29.04.2025, field inspection was carried out by the Sub-Committee in the Paramankeni Village, Cheyyur Taluk, Chengalpattu District. Following the inspection, the District Collector submitted an inspection report identifying illegal constructions by the violators at specified locations, including details such as names, addresses, survey numbers, and coordinates.
4. It is respectfully submitted that the inspection report identified 16 violators within the CRZ area of Paramankeni Village, Cheyyur Taluk, Chengalpattu District. The violators names, addresses, and specific locations of violation (Survey Nos.) are as follows:



MEMBER SECRETARY,  
TAMIL NADU STATE COASTAL ZONE  
MANAGEMENT AUTHORITY,  
CHENNAI - 600 015.

S.No	Name & Address	Survey No. & Coordinates
1	Mr. Thirumalai Varadarajan, S/o. T.N.Gopalan, No. 5/11, Rajamannar Street, T. Nagar, Chennai - 600 017	<b>Latitude:</b> 12.349895 N <b>Longitude:</b> 80.064563 E SF. No. 483/2E of Paramankeni Village, Cheyyur Taluk, Chengalpattu District.
2	Mrs. Kalapana Babu, W/o. Babu Thiagarajan, No. 14, Fourth Cross Street, Karpagam Gardens, Adyar, Chennai - 600020.	<b>Latitude:</b> 12.346578 N <b>Longitude:</b> 80.064668 E SF. No. 485/1A2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
3	Mrs. Indira Subramaniam, W/o. Subramaniam, No. 26, Rajasekara Mudali Street, Chennai - 600004.	<b>Latitude:</b> 12.346031 N <b>Longitude:</b> 80.061530 E SF. No. 488/2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
4	Mrs. Vasundhra Vetri, W/o. Mr. Vetri Duraisamy, No.28, 1st Main Road, CIT Nagar Chennai 600 035	<b>Latitude:</b> 12.341847 N <b>Longitude:</b> 80.061709 E SF. No. 488/6B, 6C of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
5	Mr. M.S.Rama Mohan Rao, S/o. Late M.Marayya, No.1/2, Krishnabai Street, T.Nagar, Chennai 600 017.	<b>Latitude:</b> 12.341619 N <b>Longitude:</b> 80.059216 E

  
**MEMBER SECRETARY,**  
**TAMIL NADU STATE COASTAL ZONE**  
**MANAGEMENT AUTHORITY.**  
**CHENNAI - 600 015.**

		SF. No. 495/2A, 496/6A1 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
6	T.M.Muthukumar, S/o. T.V.Mandravanan, SF Nos.270, 274 & 277, Avinashi Mangalam Road, Karunaipalayam Village, Avinashi - 641654.	<b>Latitude:</b> 12.351761 N <b>Longitude:</b> 80.064494 E  SF. No. 496/4A2, 5A2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
7	Mrs. M.Thulasi, W/o Mr. S.N.Reddy, 33/9, Madras Battai Road, Villivakkam, Chennai 600 049.	<b>Latitude:</b> 12.343442 N <b>Longitude:</b> 80.060706 E  SF. No. 496/6B of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
8	Mr.M.S. Rama Mohan Rao, S/o. Late M.Marayya, No.1/2, Krishnabai Street, T.Nagar, Chennai - 600 017.	<b>Latitude:</b> 12.341655 N <b>Longitude:</b> 80.059481 E  SF. No. 496/6A2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
9	Thiru Sriram Panchu, S/o R Panchu, E-110, 16th Cross Street, Besant Nagar, Chennai 600 090.	<b>Latitude:</b> 12.340326 N <b>Longitude:</b> 80.058629 E  SF. No. 498/2B2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
10	Mr. Harsha Ilango, Mr. Ilango Kasthurirangaian, No.396,	<b>Latitude:</b> 12.339071 N <b>Longitude:</b> 80.060048 E

	G.V. Residency, Sowripalayam Post, 7Coimbatore South, Coimbatore 641 028.	SF. No. 498/ 1B3A of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
11	Mr.Sushanth Karlapudi, S/o Mr.Rambabu Karlapudi, No.14, 4 <sup>th</sup> Cross Street, Ormes Road, Kilpauk, Chennai-600 010.	<b>Latitude:</b> 12.339381 N <b>Longitude:</b> 80.059838 E SF. No. 498/2B6 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
12	Mr.M.Raghuram, S/o Mr.V.L.Malmarugan, 5/1B, Nilayaa DD Avenue, Thattankulam, Uthangudi, Madurai-625107.	<b>Latitude:</b> 12.338376 N <b>Longitude:</b> 80.059495 E SF. No. 498/ 1B4A1 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
13	Mr.Gnanasehar Devadason, S/o. Gnanaraj,1A, Chinnandikuppam Main Road, Vettuvankani, Injambakkam, Chennai - 600115 & Mr. L. Suren S/o Lakshmanan, 25/11A Sarangapani Street, T. Nagar, Chennai 600 017.	<b>Latitude:</b> 12.340823 N <b>Longitude:</b> 80.060423 E SF. No. 498/1A3, 1A4, 1A5, 1A6 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
14	Mr.M.S.Rama Mohan Rao, S/o.Late M.Marayya, No.1/2,	<b>Latitude:</b> 12.343408 N <b>Longitude:</b> 80.060347 E

	Krishnabai Street, T.Nagar, Chennai-600 017.	SF. No. 495/1 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
15	Nivi Enterprises, No. 8, River View Road, Kotturpuram, Chennai - 600 085.	<b>Latitude:</b> 12.347161 N <b>Longitude:</b> 80.063604 E  SF. No. 483/ 2A23A of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
16	Dr CT. Arunachalam, S/o. S. Chidambaram, No. 3, Vidwan Sundaram Street, Nungambakkam, Chennai – 600,034.	<b>Latitude:</b> 12.346179 N <b>Longitude:</b> 80.062862 E  SF. No. 487 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District

5. It is respectfully submitted that in compliance with the Tribunal's order Dated: 02/06/2025, show cause notices were issued to the above 16 violators vide Letter No. P1/1484/2023 dated 05.06.2025, outlining the violations and directing the violators to respond. Following this, 10 violators submitted their replies, while 6 violators did not respond within the prescribed timeline, prompting reminder notices to be issued to them on 13.07.2025.

6. I respectfully submit that, for the 10 violators who had submitted their replies, a personal hearing was scheduled for 23.07.2025, vide Letter No. P1/1484/2023 dated 16.07.2025. The hearing was conducted at the conference hall, Department of Environment & Climate Change, 9<sup>th</sup> Floor, Metros, Anna Salai, Nandanam; Chennai 600 035. Out of the 10

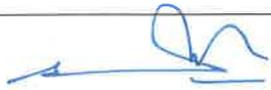
  
**MEMBER SECRETARY,  
TAMIL NADU STATE COASTAL ZONE  
MANAGEMENT AUTHORITY.**

violators, 9 individuals or their authorized representatives attended the hearing and provided their explanations. Mrs. Indira Subramaniam, who failed to attend, later submitted their reply at the DoE&CC office on 25/07/2025. The 10 violators names, addresses, and specific locations of violation (Survey Nos.) are as follows:

<b>S.No</b>	<b>Name &amp; Address</b>	<b>Survey No. &amp; Coordinates</b>
1	Mr. Thirumalai Varadarajan, S/o. T.N.Gopalan, No. 5/11, Rajamannar Street, T. Nagar, Chennai - 600 017	<b>Latitude:</b> 12.349895 N <b>Longitude:</b> 80.064563 E SF. No. 483/2E of Paramankeni Village, Cheyyur Taluk, Chengalpattu District.
2	Mrs. Kalapana Babu, W/o. Babu Thiagarajan, No. 14, Fourth Cross Street, Karpagam Gardens, Adyar, Chennai - 600020.	<b>Latitude:</b> 12.346578 N <b>Longitude:</b> 80.064668 E SF. No. 485/1A2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
3	Mrs. Indira Subramaniam, W/o. Subramaniam, No. 26, Rajasekara Mudali Street, Chennai - 600004.	<b>Latitude:</b> 12.346031 N <b>Longitude:</b> 80.061530 E SF. No. 488/2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
4	Mr. M.S.Rama Mohan Rao, S/o. Late M.Marayya, No.1/2, Krishnabai Street, T.Nagar, Chennai 600 017.	<b>Latitude:</b> 12.341619 N <b>Longitude:</b> 80.059216 E



		SF. No. 495/2A, 496/6A1 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
5	T.M.Muthukumar, S/o. T.V.Mandravan, SF Nos.270, 274 & 277, Avinashi Mangalam Road, Karunaipalayam Village, Avinashi - 641654.	<b>Latitude:</b> 12.351761 N <b>Longitude:</b> 80.064494 E  SF. No. 496/4A2, 5A2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
6	Mrs. M.Thulasi, W/o Mr. S.N.Reddy, 33/9, Madras Battai Road, Villivakkam, Chennai 600 049.	<b>Latitude:</b> 12.343442 N <b>Longitude:</b> 80.060706 E  SF. No. 496/6B of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
7	Mr.M.S. Rama Mohan Rao, S/o. Late M.Marayya, No.1/2, Krishnabai Street, T.Nagar, Chennai - 600 017.	<b>Latitude:</b> 12.341655 N <b>Longitude:</b> 80.059481 E  SF. No. 496/6A2 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
8	Mr.Gnanasehar Devadason, S/o. Gnanaraj, 1A, Chinnandikuppam Main Road, Vettuvankani, Injambakkam, Chennai - 600115 & Mr. L. Suren S/o Lakshmanan, 25/11A	<b>Latitude:</b> 12.340823 N <b>Longitude:</b> 80.060423 E  SF. No. 498/1A3, 1A4, 1A5, 1A6 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District

  
 MEMBER SECRETARY,  
 TAMIL NADU STATE COASTAL ZONE  
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	Sarangapani Street, T. Nagar, Chennai 600 017.	
9	Mr.M.S.Rama Mohan Rao, S/o.Late M.Marayya, No.1/2, Krishnabai Street, T.Nagar, Chennai-600 017.	<b>Latitude:</b> 12.343408 N <b>Longitude:</b> 80.060347 E SF. No. 495/1 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District
10	Dr CT. Arunachalam, S/o. S. Chidambaram, No. 3, Vidwan Sundaram Street, Nungambakkam, Chennai – 600 034.	<b>Latitude:</b> 12.346179 N <b>Longitude:</b> 80.062862 E SF. No. 487 of Paramankeni Village, Cheyyur Taluk, Chengalpattu District

7. It is respectfully submitted that the explanations and replies submitted by the violators were thoroughly scrutinized by the officials of the Department of Environment & Climate Change. Following this scrutiny, it was decided to issue a final order directing the demolition and removal of all unauthorized constructions by the violators. The violators were instructed to restore the area to its original condition, as it was prior to the commencement of the construction activities.

8. The final order was issued to the 10 violators for whom Personal Hearing was conducted, vide Proc. No. P1/1484/2023 dated 28.07.2025, and all the violators were given clear instructions to demolish and remove the illegal constructions forthwith. In this regard a copy was also marked to Chairman/DCZMA to ensure compliance.



MEMBER SECRETARY,  
TAMIL NADU STATE COASTAL ZONE  
MANAGEMENT AUTHORITY,  
CHENNAI - 600 015.

9. It is respectfully submitted that, apart from the above 10 violators. 3 of the violators namely Mr. M. Raghuram, Mr. Sushanth Karlapudi & Mr. Harsha Ilango hasn't replied to the show cause notice and reminder show cause notice issued yet.
10. It is respectfully submitted that, Mrs. Vasundhra Vetri (number 4 in the above list of 16 violators) has replied to the show cause notice recently, personal hearing was fixed on 06/08/2025. Nivi Enterprises (number 15 in the above list of 16 violators) has submitted a report stating that their land in Survey No. 483/2A23A of Paramankeni Village was sold to Mrs. Madhuvanathi Arun Kumar. But the Inspection Report from the District Collector states that the Nivi Enterprises is the owner of that land.
11. It is respectfully submitted that, Mrs. Vijaya Lakshmi (number 9 in the above list of 16 violators) has submitted a representation that they are the owner of the land in Survey No. 498/2B2 of Paramankeni Village. But the Inspection Report from the District Collector states that Thiru Sriram Panchu is the owner of the land.
12. It is respectfully submitted that this department has taken all necessary steps to ensure that the violations are rectified and the coastal environment is restored and will continue to do the same. The violators were given every opportunity to present their case, and the final order has been issued in the interest of environmental protection and compliance with the law.



MEMBER SECRETARY,  
TAMIL NADU STATE COASTAL ZONE  
MANAGEMENT AUTHORITY,  
CHENNAI - 600 015.

13. It is respectfully submitted that the TNSCZMA is committed to ensuring strict enforcement of the CRZ notification and the provisions of the Environment Protection Act, 1986. All reported violations are being rigorously followed up, and necessary action is being initiated against offenders in accordance with law. Furthermore, the District Collectors have been duly sensitised on the importance of CRZ compliance and their pivotal role in preventing and addressing coastal zone violations. They have been instructed to take prompt and stringent action wherever violation are detected, so as to uphold the integrity of the coastal environment and ensure full adherence to the regulatory framework.

Therefore, it is humbly prayed that this Hon'ble Tribunal may be pleased to take the above submissions on record and pass appropriate orders as deemed fit and proper in the interest of justice and environmental protection.



MEMBER SECRETARY,  
TAMIL NADU STATE COASTAL ZONE  
MANAGEMENT AUTHORITY,  
CHENNAI - 600 015.

Solemnly affirmed at Chennai  
This the 31<sup>st</sup> day of July 2025  
and signed his name in presence

